SHRI M. C. SHAH: The Comptroller and Auditor General audits the accounts of the Centre as well as of the States.

SHRI K. S. HEGDE: Are these matters placed before the Public Accounts Committee?

SHRI M. C. SHAH: How can they be placed? There are Public Accounts Committees in the States. Naturally the Public Accounts Committees of the States will be looking into these.

DR. R. B. GOUR: The 1 Accounts Committee of the Hyde Legislature has drawn attention to certain irregularities in expenditure on this project. As the Central Government is spending such huge amounts on these projects, have they enquired into these irregularities and if so, what are their findings?

SHRI M. C. SHAH: It is for the Hyderabad Assembly and the Hyderabad Government to look into those irregularities.

SHRI K. S. HEGDE: In view of the fact that we are spending huge amounts on this project, is it not proper that Parliament also must have the right to scrutinise the manner in which these amounts are being spent?

SHRI M. C. SHAH: It is a matt-' of the Constitution, which has given certain powers to the Centre and certain other powers to the States

REVISION OF PAY SCALE OF THE OFFICERS OF THE RESERVE BANK OF INDIA

*729. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state whether it is proposed to revise the pay scales of officers in the Reserve Bank, and if so, what i.-, the proposed revised scale?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A. C. Guha): It is understood that

the pay-scales of junior officers of the Reserve Bank were recently revised by the Bank in order to remove certain anomalies which were found to arise in consequence of the general revision of the scales of pay of the non-officer staff of the Bank undertaken in December last. It might be added that the fixation of the pay scales of the various categories of the staff of the Reserve Bank is the responsibility of the Central Board of Directors of the Bank and the Central Government do not interfere in such matters.

to Questions

SHRI H. C. MATHUR: May I know what are the revised scales of pay?

SHRI A.' C. GUHA: For non-officer staff, the revision was in accordance with other considerations. For the officers, the pay of certain categories whose pay was Rs. 800 to Rs. 1,100, has now been increased to Rs. 825 to Rs. 1,150; another scale of Rs. 300 to Rs. 1.000 has been increased to Rs. 375—1,045. Similarly, there have been certain alterations in the house rent and dearness allowances. I think the dearness allowance has been generally reduced. The house rent allowance practically remains the same. Local pay also remains the same.

SHRI H. C. MATHUR: May I know if there are officers in the Reserve Bank who are getting more than Rs. 2.000 and also officers who are getting more than Rs. 5,000, and if so, who are those officers?

SHRI A. C. GUHA: There are of-cers getting more than Rs. 2,000. About officers drawing more than Rs. 5,000. I am not sure, I think the Governor gets Rs. 5.000 a month.

SHRI H. C. MATHUR: Is the Governor's salary Rs. 6.500?

SHRI A. C. GUHA: I am not sure. My impression is that he yets Rs. 5,000, but this is subject to correction.

SHRI H. C. MATHUR: May I know whether the hon. Prime Minister's

higher than those paid to comparable officers like Under Secretaries or Deputy Secretaries in the Central Government?

to Questions

observations on the floor of this House regarding the reduction in salary of the high officers of the Imperial Bank also generally apply to similar officers of the Reserve Bank and may I know also whether the Government propose to examine that?

Oral Answers

SHRI A. C. GUHA: Whenever the Prime Minister speaks on the floor of this House, he speaks with all the authority of the Central Government and every remark coming from his mouth will have its due consideration and due applicability, wherever it can be applied.

SHRI H. C. MATHUR: What action has been taken by the Central Government in view of the Prime Minister's clear statement on the floor of this House that if there are officers who are getting more than Rs. 2.000 or Rs. 3,000, he will certainly take immediate action in the matter? Even the hon. Minister does not seem to be aware whether there are officers who are getting such salaries.

SHRI A. C. GUHA: The Prime Minister's remarks were in a general way with reference to all banks including private banks and it is not always easy to implement those things immediately. It is a long-term proposal.

SHRI B. C. GHOSE: Could the Minister tell me how these salaries fixed for these officers compare with comparable services in the Central Government?

Mr. CHAIRMAN: It is a large question.

SHRI B. C. GH09E: They must have some information.

SHRI A. C. GUHA: It is for the hon. Member to make the comparison and nave his own inferences.

SHRI B. C. GHOSE: Do not the J Government think that they should j nave some say if these salaries are

MR. CHAIRMAN: It is a policy statement and implementation will be given to it as far as circumstances permit.

SHRI B. C. GHOSE: My next question is, have the Government no say in the matter of fixation of the salaries? I should like to know if the Government have no say at all in the matter of appointments and if the Government is aware that there is some dissatisfaction among the public as to the regions from which officers are usually drawn with the result that certain regions are neglected?

SHRI A. C. GUHA: When the Government set up a statutory body, certain powers are invested with that body. So it is not always easy for the Government to interfere with its day-to-day affairs but the Government has got a general control over the Reserve Bank as on all statutory bodies, and as far as possible, Government are exercising whatever control is necessary. Then as regards the recruitment of officers according to the regions, I don't know if there is any public discontent. The hon. Member might have knowledge of that but I don't think there has been any representation to the Government as yet on that point.

CAMP COLLEGE. NEW DELHI

- *730. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:
- (a) whether Government have taken any decision about the future of the Camp College, New Delhi;
 - (b) if so, what is the decision taken; and
- (c) if the reply to part (a) above be in the negative, when Government expect to take the final decision in the matter?